

Annexure - 3

Name of the Corporate Debtor : NCS Sugars Limited
Date of Commencement of CIRP : June 24, 2022 (Order Copy Received on June 29, 2022)
List of Creditors as on : April 29, 2023

List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

(Amount in INR)

Sl. No.	Name of Creditor	Details of Claims Received		Details of Claims Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by security interest	Amount covered by Guarantee	Whether Related Party?	% voting share in CoC					
1	Alchemist ARC Limited*	13-07-2022	5,17,49,37,339	5,17,49,37,339	Financial Debt	5,17,49,37,339	5,17,49,37,339	No	47.00%	-	-	-	-	
2	Indian Overseas Bank*	14-07-2022	35,23,13,727	35,23,13,727	Financial Debt	35,23,13,727	-	No	3.20%	-	-	-	-	
3	PEC Limited	13-07-2022	1,71,80,00,145	-	Financial Debt	-	-	No	-	-	-	1,71,80,00,145	-	The claim filed by PEC Limited has been filed in its capacity as a "Financial Creditor". On a review of the proof of claim along with the documents appended thereto, the claim emanates out of a contract, which appears to be operational in nature. Hence, the claimant was requested to file claim as an operational creditor.
4	Punjab National Bank*	12-07-2022	4,91,27,99,872	4,91,27,99,872	Financial Debt	4,91,27,99,872	4,91,27,99,872	No	44.62%	-	-	-	-	
5	IFCI Limited (Acting as Agent of Govt. of India for Sugar Development Fund)*	26-07-2022	49,57,78,652	49,57,78,652	Financial Debt	49,57,78,652	-	No	4.50%	-	-	-	-	
Total			12,65,38,29,735	10,93,58,29,590		10,93,58,29,590	10,08,77,37,211		99.32%	-	-	1,71,80,00,145	-	

* On account of non receipt of books of accounts from personnel of Corporate Debtor, the claims have been verified and admitted based on submissions made by respective creditors and subject to revision based on receipt of additional information.